

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 5
CA(CAA)-27(PB)/2019

IN THE MATTER OF:

Shakuntlam Softech Pvt. Ltd. and
Shakuntlam Securities Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 25.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

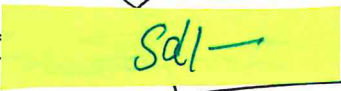
PRESENTS:

For the Petitioner: Ms. Rekha Mittal, PCS


ORDER

Due to paucity of time matter could not be taken up.

List on 13.03.2019.


Sdl—

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sdl—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

25.02.2019
Ritu Sharma